

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Principal Bench/प्रधान न्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,
New Delhi/नई दिल्ली -110001

No. NGT(PB)/440/RTI/ADMN./2014/426

May 19, 2018

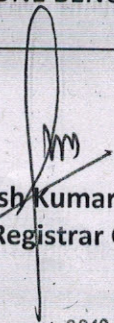
OFFICE ORDER

SUB: DESIGNATION OF FIRST APPELATE AUTHORITY AND ASSISTANT PUBLIC INFORMATION OFFICERS UNDER RIGHT TO INFORMATION ACT, 2005, FOR NATIONAL GREEN TRIBUNAL-REG.

The following officers are hereby designated as "First Appellate Authority" and "Assistant Public Information Officers(APIOs) under Section 5 of the Right to Information Act, 2005, for the National Green Tribunal, Zonal Benches as mentioned against each, as under:-

Sr. No.	Name of the Officer	Designated as	NGT, Zonal Bench
1.	Sh. Prem Kumar Sinha, Registrar, NGT, CZB, Bhopal	First Appellate Authority (FAA)	BHOPAL BENCH
2.	Sh. Uday Shankar Prasad Sinha, Assistant Registrar, NGT, CZB, Bhopal	Assistant Public Information Officer (APIO)	BHOPAL BENCH
3.	Sh. R. Ramesh, Deputy Registrar, NGT, SZB, Chennai	Assistant Public Information Officer (APIO)	CHENNAI BENCH
4.	Sh. Ashok Kumar Gupta, Assistant Registrar, NGT, WZB, Pune	Assistant Public Information Officer (APIO)	PUNE BENCH

This issues with the approval of Competent Authority.

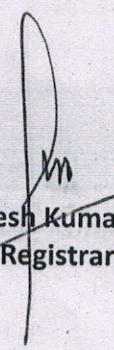

(Mukesh Kumar Gupta)
Registrar General

19 MAY 2018

Copy to :-

1. PPS to Hon'ble Acting Chairperson
2. PS to Ld. Registrar General
3. The Joint Secretary, Ministry of Environment, Forests & Climate Change, New Delhi.
4. Ld. Registrars, NGT, Zonal Benches at Chennai, Bhopal, Pune & Kolkata
5. Ld. Deputy Registrar, NGT(PB)
6. All CPIOs, NGT(PB) & Zonal Benches.
7. All APIOs, NGT, PB & Zonal Benches.
8. All concerned officers, through Ld. Registrars, respective Zonal Benches.
9. Incharge, All Sections, NGT(PB)
10. Consultant(Admin)
11. Website of NGT
12. Concerned Office Files (02, 03).
13. Guard File




(Mukesh Kumar Gupta)
Registrar General